

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 18.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/729/2024 in CP(IB) No.06/7/HDB/2019
NAME OF THE COMPANY	Speck Systems Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Speck Systems Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/729/2024

Present: Ld. Counsel Mr. Dhiraj Mhetre for the Applicant.
Mr. Vasta Kumar, Liquidator.

It is stated by the Ld. Counsel for the Applicant that he wants to withdraw the application. As such the application is dismissed as withdrawn.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)